

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.S.P. No. 173/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Huhtamaki PPL Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
34)	Mr. Pratik Lohia a/w Ms. DhanyaShree Tadeja & Ms. Debashree Day & Desai & Diwakar	Advocates	

ORDER

T.C.S.P. No. 173/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 174/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench directs RD of Mumbai to file
his report on or before **22.02.2017**.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).